

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT

CALENDAR 2026 – Vacations, Public Holidays and Optional Holidays for the District Judiciary in the State of Andhra Pradesh including all Tribunals and Labour Courts under the control of High Court of Andhra Pradesh for the year 2026 – **NOTIFIED.**

ROC.No:800/SO/2025

Dt. 25-11-2025

NOTIFICATION No. 10 /SO/2025

In exercise of the powers conferred under Sections 22 and 31 of the A.P. Civil Courts Act, 1972 (Act 19 of 1972), the High Court of Andhra Pradesh hereby declares the following Vacations and Holidays for all the Civil Courts working under the control of the High Court of Andhra Pradesh including Tribunals and Labour Courts to be observed in the Calendar year 2026.

I. VACATIONS

VACATION	FROM	TO	
SANKRANTHI	12-01-2026	16-01-2026	For all the Civil Courts under the control of the High Court of Andhra Pradesh.
	Monday, the 12 th January, 2026 to Friday, the 16 th January, 2026 (Both days inclusive)		
SUMMER	11-05-2026	12-06-2026	For all the District Courts and Civil Judges' Courts (Senior Division), under the control of the High Court of Andhra Pradesh.
	Monday, the 11 th May, 2026 to Friday, the 12 th June, 2026 (Both days inclusive)		
	18-05-2026	12-06-2026	For all the Courts of the Civil Judges (Junior Division)-cum-Judl. Magistrates of I Class Courts (on civil side) under the control of the High Court of Andhra Pradesh.
	Monday, the 18 th May, 2026 to Friday, the 12 th June, 2026 (Both days inclusive)		
DUSSEHRA	22-10-2026	23-10-2026	For all the Civil Courts under the control of High Court of Andhra Pradesh.
	Thursday, the 22 nd October, 2026 & Friday, the 23 rd October, 2026		

II. GENERAL HOLIDAYS

MONTH	DATE & DAY		FESTIVAL	
JANUARY	01-01-2026	Thursday	New Year's Day	1
	13-01-2026	Tuesday	Bhogi	2
	14-01-2026	Wednesday	Sankranti/Pongal	3
	15-01-2026	Thursday	Kanuma	4
	26-01-2026	Monday	Republic Day	5
FEBRUARY	-----		-----	-
MARCH	04-03-2026	Wednesday	Holi	6
	20-03-2026	Friday	Ugadi	7
	21-03-2026	Saturday	Ramzan (Id-UI-Fitr) *	8
	26-03-2026	Thursday	Srirama Navani	9
APRIL	03-04-2026	Friday	Good Friday	10
	14-04-2026	Tuesday	Dr.B.R.Ambedkar's Birthday	11
MAY	27-05-2026	Wednesday	Bakrid (Id-UI-Azha)*	12
JUNE	26-06-2026	Friday	Muharrum*	13
JULY	-----		-----	-
AUGUST	15-08-2026	Saturday	Independence Day	14
	26-08-2026	Wednesday	Eid Miladun Nabi*	15
	28-08-2026	Friday	Varalakshmi Vratam	16
SEPTEMBER	04-09-2026	Friday	Sri Krishna Astami	17
	14-09-2026	Monday	Vinayaka Chavithi	18
OCTOBER	02-10-2026	Friday	Mahatma Gandhi Jayanthi	19
	19-10-2026	Monday	Durgastami	20
	20-10-2026	Tuesday	Maharnavami	21
	21-10-2026	Wednesday	Vijayadasami/Dussehra	22
NOVEMBER	07-11-2026	Saturday	Naraka Chaturdasi	23
DECEMBER	25-12-2026	Friday	Christmas	24

* The date may be changed according to the visibility of MOON.

The following Public Holidays/Festivals are falling on Sundays.

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|------------------------|------------------------------|
| 1. 15-02-2026 (Sunday) | Mahasivaratri |
| 2. 05-04-2026 (Sunday) | Babu Jagjivan Ram's Birthday |
| 3. 08-11-2026 (Sunday) | Deepavali |

III. OPTIONAL HOLIDAYS

1.	Hazarat Ali's Birthday	Saturday	03.01.2026
2.	Shab-e-Meeraj	Friday	16.01.2026
3.	Vasanth Panchami	Friday	23.01.2026
4.	Shab e barat	Tuesday	03.02.2026
5.	Shab e qadar	Sunday	15.03.2026
6.	Mahavir Jayanthi	Tuesday	31.03.2026
7.	Basava Jayanthi	Monday	20.04.2026
8.	Buddha Purnima	Friday	01.05.2026
9.	Eid-e-Gadheer	Wednesday	03.06.2026
10.	9 th Muharrum	Thursday	25.06.2026
11.	Rath Yatra	Thursday	16.07.2026
12.	Guru Purnima	Wednesday	29.07.2026
13.	Arbayeen	Tuesday	04.08.2026
14.	Mahalaya Amavasya	Saturday	10.10.2026
15.	Guru Nanak Jayanthi/ Karthikapurnima	Tuesday	24.11.2026
16.	Christmas Eve	Thursday	24.12.2026
17.	Boxing Day	Saturday	26-12-2026

The following Optional Holiday is falling on Sunday & Second Saturday.

1. Shab e qadar	Sunday	15.03.2026
2. Mahalaya Amavasya	Second Saturday	10.10.2026

S. V. B. Chaitanya Sankar
REGISTRAR GENERAL

To

- 1) The Principal Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh [with a request to instruct the concerned to place the notification in High Court's website]
- 5) All the Unit Heads in the State of Andhra Pradesh.
- 6) The President, A.P. High Court Employees Association, Amaravati.
- 7) All the Officers, High Court of Andhra Pradesh.
- 8) All the Section Heads, High Court of Andhra Pradesh.
- 9) The Director, A.P. Judicial Academy, Mangalagiri, Guntur District.

- 10) The Director, A.P. High Court Mediation & Arbitration Centre, High Court Building, Amaravati.
- 11) The Member Secretary, A.P. State Legal Services Authority, near A.P. Secretariat, Velgapudi, Amaravati.
- 12) The Secretary, A.P. High Court Legal Service Committee, High Court Building, Amaravati.
- 13) The Advocate General, State of Andhra Pradesh, Amaravati.
- 14) The Secretary to Governor, for the State of Andhra Pradesh, Vijayawada.
- 15) The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravathi.
- 16) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravati, Guntur District - 522237.
- 17) The Registrar, A.P. Lokayukta, Kurnool.
- 18) The Registrar, Andhra Pradesh State Consumers Redressal Forum, Vijayawada
- 19) The Chairman, Sales Tax Appellate Tribunal, at Visakhapatnam.
- 20) The Special Judge for trial of CBI Cases, Visakhapatnam.
- 21) The Presiding Officer, Labour Court, Anantapuramu, Guntur and Visakhapatnam.
- 22) The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
- 23) The Assistant Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
- 24) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 25) The Secretary General, Supreme Court of India, New Delhi.
- 26) The Registrars General, All High Courts in India.
- 27) The Secretary, Bar Council of A.P., High Court of A.P., Amaravati.
- 28) The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
- 29) The Public Prosecutor, High Court of Andhra Pradesh, Amaravati.
- 30) The Administrative Officer, Government Pleaders' Office, High Court of A.P., Amaravati.
- 31) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 32) The Director of Prosecutions, Governorpet, Vijayawada.
- 33) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
- 34) The President, Andhra Pradesh High Court Advocates' Association, Amaravati.
- 35) The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh, Amaravati.
- 36) The Commissioner, Information & Public Relations, A.P., RTC Bhavan, Vijayawada (with a request to publish the notification in all local dailies)
- 37) The Director, All India Radio, Vijayawada.
- 38) The News Director, Doordarshan Kendra, Vijayawada
- 39) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 40) The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
- 41) The Overseer, High Court of Andhra Pradesh, Amaravati.
- 42) SPARE.

} With a request for making
necessary announcement

} For publication in the Newspaper